

शिक्षा मंत्री (डा० त्रियुग लेल) :

(क) केन्द्रीय सरकार इस प्रयोजन के लिये कोई अन्नदान नहीं देती है।

(ख) ऐसे विद्यार्थियों की मदद का कोई मूल्यांकन नहीं किया गया है।

Allotment of Land to Faridabad Golf Club

2387. Shri Mrityunjay Prasad:

Shri N. S. Sharma;

Shri A. B. Vajpayee;

Shri S. S. Kothari;

Shri Yajna Datt Sharma:

Will the Minister of Labour and Rehabilitation be pleased to state.

(a) whether it is a fact that in September, 1961 a piece of land meant for laying parks or such other recreational facilities for the residents of Faridabad Township was allotted to a Golf Club,

(b) if so, the terms and conditions on which such allotment was made;

(c) whether it is a fact that one of the conditions was the development and maintenance of a children's park at the expense of the Club;

(d) if so, whether the conditions agreed to have since been fulfilled by the Club; and

(e) if not, whether Government propose to take back the possession of the land from the Club?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Yes, Sir. An area of 127.98 acres of land out of 305 acres in 'Central Green' of Faridabad township was leased out to the Country Golf Club Ltd., Faridabad.

(b) The terms and conditions of allotment are indicated in the statement laid on the Table of the House. [Placed in Library. See No LT-638/67].

(c) Yes, Sir.

(d) But for the conditions relating to the development of children's park, all other conditions of the lease have been fulfilled by the Club.

(e) The matter is under consideration.

Saw Mill in Bhaigaon

2388. Shri Mrityunjay Prasad: Will the Minister of Labour and Rehabilitation be pleased to state.

(a) whether it is a fact that a saw mill was acquired in May, 1961 by his Department and installed in Bhaigaon in April, 1962 and later shifted to two different places;

(b) the cost of the saw mill and the initial expenses incurred for its establishment and also the expenses incurred on its shifting.

(c) whether it is a fact that the saw mill remained idle thereafter;

(d) if so, the reasons therefor and the total loss to the exchequer on this account; and

(e) the manner in which the saw mill is proposed to be utilised in future?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) to (e) The subject matter of the question is covered by an Audit Para in Audit Report (Civil) of 1967. Some of the detailed information necessary is being collected from the Dandakaranya Project Administration. The complete facts would be placed before the Public Accounts Committee when the committee takes the evidence of the representative of the Department of Rehabilitation.

Census

2389. Shri Kartik Oraon: Will the Minister of Home Affairs be pleased to state:

(a) the total population of (i) Hindus (ii) Muslims (iii) Sikhs and